

Affiliation to foreign universities

1916. SHRI KALRAJ MISHRA:
SHRI SANTOSH BAGRODIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that certain private universities and technical institutions recognized by the University Grants Commission (UGC) or All India Council for Technical Education (AICTE) have also affiliated with certain foreign universities;

(b) whether such an arrangement permissible under the recognition granted by the UGC or AICTE;

(c) if not, what action is taken by Government against such institutions/universities; and

(d) whether similar arrangement is also permissible for Government universities and technical institutions?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) There is no Central law to regulate the entry and operation of foreign educational institutions in India. At present, only the All India Council for Technical Education (AICTE) has framed regulations, for entry and operation of foreign institutions imparting technical education in India, and six collaboration between Indian and foreign institutions have been registered by AICTE under the said regulations.

Regulation of capitation fee

†1917. SHRI BHAGAT SINGH KOSHYARI:
SHRI PRABHAT JHA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether regulatory agencies have failed in checking the practices of capitation fees in private institutions providing technical education;

(b) if so, the details thereof;

(c) the findings of Yashpal Committee in this regard; and

(d) the arrangements Government had made and is going to make in future to tackle the failure of regulatory agencies?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) As per the information given by the All India Council for Technical Education (AICTE), two cases of charging of capitation fee by People Education Society Information and Technology (PESIT) Bangalore (Karnataka) and Babaria Institute of Technology, Vadodara (Gujarat) which were accompanied by prima facie evidence, were reported to them since May, 2007. However, information regarding charging of capitation

†Original notice of the question was received in Hindi.